

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	---
PETITION NUMBER	:	TP 280/16
NAME OF THE PETITIONER (S)	:	MURPHY ROAD BUSINESS CENTRE PVT. LTD.
NAME OF THE RESPONDENT (S)	:	---
UNDER SECTION	:	621A

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Fox Conscientia Law Associates K.V. Omprakash Kishthi Kumar	Advocate	Kishthi 8792742542

PCS for petitioner is present. Await ROC report.

Posted to 13.03.2017.

MEMBER (J)

MEMBER (T)